Subject: Instructions regarding Import of edible truffle species -reg.

1. FSSAI has framed standards of 'Edible Fungi Products' under sub regulation 2.3.62 of Food Safety and Standards (Food Product Standards and Food Additives) Regulations, 2011. However, at present, specific list of edible truffle species is not provided under the said standard.

2. In this regard, FSSAI based on recommendation of Scientific Panel on Fruits & Vegetables and their products (including dried fruits and nuts) allows following list of edible truffle species for import:
   i. Tuber melanosporum Vittadini
   ii. Tuber aestivum Vittadini
   iii. Tuber uncinaum Chatin
   iv. Tuber mezentericum Vittadini
   v. Tuber magnatum Pico
   vi. Tuber macrosporum Vittadini
   vii. Tuber gibbosum Gilkey
   viii. Tuber borchii Vittadini
   ix. Tuber brumalis Vittadini
   x. Geopora cooperi
   xi. Tuber indicum

This issues with the approval of the Competent Authority.

To
1. All Authorised Officers of FSSAI.
2. Director Customs & Commissioner (Single Window Project, CBEC)- for circulating to all officials of Customs who has been nominated as Authorised Offices.

Copy to:
1. Executive Director (Compliance Strategy), FSSAI HQ
2. Advisor (Standards), FSSAI HQ
3. Head (Regulation), FSSAI HQ
4. Head (Regulatory Compliance), FSSAI HQ
5. Director (Standards), FSSAI HQ
6. Director (WR), FSSAI, Mumbai
7. Director (SR), FSSAI, Chennai
8. Director (ER), FSSAI, Kolkata
9. Deputy Commissioner (Single Window Project, CBEC), Customs
10. CITO, FSSAI (for uploading on the FSSAI website)